

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-511
(IB)-264(PB)/2023
IA/4361/2023, IA/3101/2023

IN THE MATTER OF:

Go Airlines (India) Limited

....Applicant

SECTION

U/s 10 of IBC, 2016

Order delivered on 11.09.2023

CORAM:

**SHRI BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Naman Joshi, Ms. Ritika Vohra, Mr. Anirudh Singh, Mr. Ritwik Tyagi in IA/3101/2023
Mr. Promod Nair, Sr. Adv. with Mr. Antony R. Julian, Mr. Saurabh Balwani, Mr. Chirag Pathor, Advs. in IA/4361/2023

For the Respondent :

For the CoC : Mr. Vishrutyi Sahni, Ms. Mallika Chadha

For the RP : Ms. Pratiksha Mishra, Mr. Shreyas Edupuganti

ORDER

IA/4361/2023:-

One week time as a last opportunity is given to the Respondent for filing their reply. List the application for arguments before the Regular Bench on **09.10.2023.**

IA/3101/2023:-

One week time is granted as a last opportunity to the Resolution Professional for filing their reply and thereafter rejoinder, if any. List the application before the Regular Bench on **09.10.2023**.

S/d-
(RAHUL BHATNAGAR)
MEMBER (T)

S/d-
(BACHU VENKAT BALRAM DAS)
MEMBER (J)